

SECTION PIL (WRIT)

MATTER FOR : 30.07.2025
 COURT NO. : 2
 MATTER NOS. : 27,27.2, 27.3
 27.4, 27.8, etc.

IN THE SUPREME COURT OF INDIA
 CRIMINAL ORIGINAL JURISDICTION

WRIT PETITION (CRIMINAL) NO. 314 OF 2021

(Under Article 32 of the Constitution of India)

WITH

INTERLOCUTORY APPLICATION NOS. 94889 OF 2021

(Application to allow to file new evidences)

WITH

INTERLOCUTORY APPLICATION NOS. 92735/2021 and 13941/2022

(Applications for appropriate Direction)

AND

WRIT PETITION (CIVIL) NO. 829 OF 2021

WITH

INTERLOCUTORY APPLICATION NO. 89918 OF 2021

(Application for permission to file additional documents)

WITH

INTERLOCUTORY APPLICATION NO. 89919 OF 2021

(Application for exemption from filing Official Translation)

AND

WRIT PETITION (CIVIL) NO. 826 OF 2021

WITH

INTERLOCUTORY APPLICATION NO. 95190 & 110055 OF 2021

(Applications for bringing on record additional documents & exemption from filing
 notarized affidavit)

AND

WRIT PETITION (CIVIL) NO. 855 OF 2021

WITH

INTERLOCUTORY APPLICATION NO. 93119 OF 2021

(Application for permission to appear & argue in person)

AND

WRIT PETITION (CIVIL) NO. 851 OF 2021

WITH

INTERLOCUTORY APPLICATION NO. 100403 OF 2021

(Application for Intervention filed by Mr. Rajiv S. Dvivedi, Adv.)

AND

WRIT PETITION (CIVIL) NO. 861 OF 2021

WITH

INTERLOCUTORY APPLICATION NO. 98705 OF 2021

(Application for Permission to file additional documents)

AND

WRIT PETITION (CIVIL) NO. 909 OF 2021

AND

WRIT PETITION (CIVIL) NO. 890 OF 2021

WITH

I.A. NOS. 97803 & 104702 OF 2021

(Applications for Stay & Exemption from filing Notarized Affidavit)

Manohar Lal Sharma, etc.

... Petitioners

Versus

Union of India & Ors., etc.

... Respondents

OFFICE REPORT

The Writ Petition (Crl.) no. 314 of 2021 with connected matters were listed before the Hon'ble Court on 22.04.2025 with Office Report dated 21.04.2025 and lastly listed on 29.04.2025, when the Court was pleased to pass the following Order:-

Order dated 22.04.2025:-

"List on 29.04.2025 (NMD)."

Order dated 29.04.2025:-

*"1. Mr. Kapil Sibal, learned senior counsel appearing for some of the petitioners wish to place on record some documents. He may do so within a period of two weeks.
2. Post the matters on 30.07.2025 for further consideration."*

It is lastly submitted that no further document has been filed, so far.

The Writ Petitions alongwith connected matters with applications above-mentioned are listed before the Hon'ble Court with this Office Report for orders.

Dated this the 29th day of July, 2025.

sd/-
Assistant Registrar